THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) A statement is enclosed.

(b) No, Sir.(c)Does not arise.

Statement

1. Aizwai	• (Mizoram)
2. Calicut	• 👿 (Kerala/Minicoy Islands)
3. Dharwar	. (Karnataka)
4. Dibrugarh	Assam) -
5. Gorakhpur	. <b>(U.P.)</b>
6. Imphal	. (Manipar)
7. Indore	
8. Jalgaon	. (Khandesh in Maha rashtra)
9. Jeypore	. (Orista)
17. Kohima	. (Nagaland)
11. Patna	. (Bihar)
12. Raipur	. (Chhathisgarh & Bastar Areas of M.P.)
13. Rajkot	. (Saurashtra and Gujarat)
14. Ratnagiri	. (Konkan)
15. Rohtak	. (Haryana)
16. Simla	. (Himachal Pradesh)
17. Srinagar	. (Jammu & Kashmir & Ladakh)
18. Tiruchì	(Tamil Nadu)
19. Udaipur	. (Rajasthan)
20. Vijayawada	. 📕 (Andhra Pradesh)
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Levy of additional surcharge on pig iron

\*180. SHRIMATI SAROJ KHA-PARDE: SHRI LADLI MOHAN NIGAM: SHRI RAMANAND YADAV:

Will the Minister of STEEL AND MINES be pleased to state:

(a) -whether it ig a fact that he has announced a surcharge of R& 100 per ton on the price of pig iron and an additionl surcharge of 15 per cent on the base price of all items of steel exclusive of the development and import surcharges concurrently being levied; and

(b) -whether Government are aware that increase in prices of steel will hit the consumers?

THE; MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) Yes, Sir.

(b) In deciding on the price increases announced on ihe 6th April, 1979 Government had carefully considered their impact on the general price levels and are satisfied that this impact would be insignificant, being less than 1 per cent of the value of the end product.

## Alleged misuse of iron and steel al. locations by M/s. Bhoruka Steel Limited, Bangalore

466. SHRI N. P. CHAUDHARI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that Government policy is to allot iron and steel to actual consumers only;

(b) whether it is also a fact that some Members of Parliament have alleged that iron and steel allocations are misused by M/s. Bhoruka Steel Limited, Bangalore by selling the same in the open market; and

(c) if the answer to parts (a) and (b) above be in the affirmative, what action Government have taken or pro pose to take against the defaulting company?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) As there is no statutory control on distribution of iron and steel at present, the question of "allotment" does not arise. However, steel materials are being supplied mostly to actual consumers, except for a small

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